## THE HIGH COURT OF MEGHALAYA SHILLONG

No. HCM.II/171/2018-Rect/ 1

Dated, Shillong 22 January, 2021

## NOTICE

REFERENCE:

Advertisement No.HCM.II/171/2018/Rect/1698 dated 12<sup>th</sup> April, 2019 and Advertisement No.HCM.II/171/2018/Rect/223 dated 3<sup>rd</sup> February, 2020 (Recruitment for Grade - I Meghalaya Higher Judicial Service).

This is for information of all concerned that the Viva Voce for recruitment to the post of Grade – I Judicial Officer (District Judge) is scheduled to be held on 29th January, 2021 at 01:00 P.M in the High Court Premises. Call letters to the eligible applicants have been dispatched by Speed Post.

However, a general copy of the call letter is displayed with this notice also. If for any reason, any eligible candidate (in the list already uploaded) does not receive the call letter by post, he/she may take a print out of the call letter, fill up the particulars and paste a passport size photograph and bring the same for permission to appear in the Viva Voce on the scheduled date and time as per Roll number.

By Order,

REGISTRAR GENERAL

## THE HIGH COURT OF MEGHALAYA SHILLONG

No. HCM.II/171/2018-Rect/2	Dated, Shillong 22 January, 202
To,	
Roll No:	
Subject: Call letter	

Sir/ Madam,

On the basis of the written test held on 4th & 7th September, 2020 for the post of Grade – I Judicial Officer (District Judge) in the High Court of Meghalaya, you have been found eligible for Viva Voce. The final selection will depend on the performance in the Viva Voce. You shall report for Viva Voce on 29th January, 2021 at 01:00 P.M. in the High Court Premises.

You are also requested to paste a passport size photo on this call letter and bring it with you for appearance in the viva voce. One extra passport size photo is also required for pasting in the Attendance Register.

No candidate will be allowed to sit in the viva voce without the call letter.

No TA/DA will be paid by the High Court for appearing in the viva voce.

Yours faithfully,

REGISTRAR GENERAL